

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**

**COURT-VI**

1145/252/ND/2018

**IN THE MATTER OF:**  
**Somani Agro Pvt. Ltd.**

**...PETITIONER**

**Vs.**

**ROC**

**...RESPONDENT**

**Section**  
**Under Section 252 of Companies Act, 2013**

**Order delivered on 06.08.2019**

**Coram:**


**Shri. P.S.N. Prasad,**  
**Hon'ble Member (Judicial)**  
**Dr. V.K. Subburaj,**  
**Hon'ble Member (Technical)**

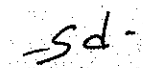
For the Petitioner/applicant : Mr. Sanjay  
For the Respondent : Mr. Yadubhushana Rao- AROC  
For Income-Tax Dept. : Mr. Puneet Rai- Adv.

**ORDER**

Heard the counsel for petitioner as well as counsel for AROC.

Matter is reserved for orders.

  
**(V.K. Subburaj)**  
**Member (Technical)**

  
**(P.S.N. Prasad)**  
**Member (Judicial)**

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